

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

D.A. 214/94

Friday, this the 4th day of February, 1994
CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R Somasekharan Nair
Extra Departmental Mail Carrier
Pariyaram P.O., Kottayam. .. Applicant

By Advocate Mr OV Radhakrishnan

Vs.

- 1 Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
- 2 Postmaster General,
Central Region, Kochi-11.
- 3 Senior Superintendent of Post Offices,
Ernakulam.
- 4 Senior Superintendent of Post Offices,
Kottayam.
- 5 Union of India represented by
Secretary, Ministry of Communications,
New Delhi.

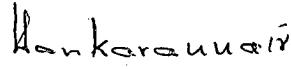
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicant seeks leave to withdraw this application reserving the right, if any, of the applicant to challenge the method of filling up of the post of Postman in Ernakulam Division. Reserving freedom to do so, application is dismissed as withdrawn.

Dated the 4th February, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN